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Title: Introduction of the Prohibition of Ragging and Unfair Practices in Educational Institutions and Universities Bill, 2014.

श्री राकेश सिंह (जबलपुर) : मैं प्रस्ताव करता हूं कि शिक्षा संस्थाओं और विश्वविद्यालयों में रेगिंग और अऋजु व्यवहार का प्रतिषेध करने और उससे संसक्त या उसके अनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prohibition of ragging and unfair practices in educational institutions and universities and for matters connected therewith or incidental thereto."

The motion was adopted.

श्री राकेश सिंह : मैं विधेयक पुरःस्थापित**करता हूं।